

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1115/2017

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT PRINCIPAL SECRETARY

Appellant(s)

VERSUS

HOSHIYAR SINGH

Respondent(s)

WITH

Crl.A. No. 1130/2017 (II)

Date : 20-02-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Ankit Goel, AOR
Mr. Harshit Singhal, Adv.

Mr. Apoorv Kurup, AOR

For Respondent(s) Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Mr. Suryaansh Kishan Razdan, Adv.

Mr. Sudhir Naagar, AOR
Mr. Arun Kumar Nagar, Adv.
Mr. Roop Chaudhary, Adv.
Mr. Sidharth Khatana, Adv.
Mr. Rahul Kasana, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At request of learned counsel appearing for the
respondent(s), list the matters on 27.03.2025.

Meanwhile, Registry is directed to provide soft copies of
original records to the learned counsel for the parties.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR